

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.112  
C.P.(IB)/29(AHM)2022

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Sumilon Industries Pvt Ltd  
V/s  
Savitri Polyesters Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/10/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Kamlesh Vaidankar, Advocate.  
For the Respondent : Mr. Kunjal Dalal ,PCS.

**ORDER**

The reply is filed. The Ld. Counsel appearing for the operational creditor seeks some time to file a rejoinder. It is to be filed within a week.

Matter stands adjourned to 21.12.2022

-SD-

**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**